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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/18/2016  
NAME OF THE PETITIONER(S) : Industrial Venture Capital Limited  
NAME OF THE RESPONDENT(S) : Muthur Murugan Mills Limited & 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel for Respondents	
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2.	For T.K. Bhaskar Shwetha Vasudevan	counsel for petitioner	
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**ORDER**

Counsels representing both the parties are present and prayed for time to make submissions. Time is enlarged at request. Put up on 09.02.2018.

-sd-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc